

HIGH COURT OF JUDICATURE AT PATNA

Notice for Tender Cancellation

It is hereby informed that the **Tender Notice No.-11/2025 A.D. (Establishment)** dated **19.09.2025** for comprehensive AMC (Annual Maintenance Contract) of two (02) Xerox B1025 photocopier machines of this Court is cancelled due to unavoidable circumstances. All those firms who have submitted the bid against the aforesaid tender may collect it during working days from the office of the undersigned.

For any enquiry in connection with collection of bid, participant bidders may contact on 0612-7158777 during working days in office hours (10 AM-5 PM).

Dated: 13/11/2025



Registrar (Establishment)
Patna High Court, Patna